

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 09.

C.P. (IB)/216(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **25.06.2024**

NAME OF THE PARTIES : **Meridian Metala**

Vs

Gammon Engineers and Contractors
Private Limited

For OC : Adv. Asadali Mazgoanwala a/w Adv. Tanvi Shah

For CD : Adv. Yash Jain

IBC under Sec. 9

ORDER

Counsel for CD requests for time to file additional affidavit. **List on**
11.07.2024.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//RA//